

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/144 /2013

Date : 25.10.2013

I

On account of administrative exigencies, the following transfers/ posting of the Judicial Officers in the District Judge Cadre and Civil Judge Cadre, are made with immediate effect as under :-

S. No.	Name of Officer Sarva Shri / Ms.	From	To	Vice Sarva Shri/Ms.
1.	Ashutosh Kumar	Registrar (Classification), RHC Bench, Jaipur	Registrar (Writs), RHC Bench, Jaipur	Ganga Ram Moolchandani
2.	Chandra Shekhar Sharma	ADJ, Churu	Spl.Judge (CBI) No.5, Jaipur Metropolitan	Vacant
3.	Laxman Dutt Kiradoo	ADJ, Bhadra (Hanumangarh)	ADJ No.20, Jaipur Metropolitan HQ at Chomu	Vacant
4.	Ganesh Ram	ADJ, Balotra	ADJ No.3, Jodhpur Metropolitan	Vacant
5.	Shiv Kumar Sharma	ADJ No.16, Jaipur Metropolitan	ADJ, Nimbahera (Chittorgarh)	Ravindra Kumar Maheshwari
6.	Puran Kumar Sharma	Spl.Judge, SC/ST Cases Court, Jhalawar	ADJ No.1, Beawar (Ajmer)	Vacant
7.	Rajender Kumar	ADJ No.3, Ajmer	ADJ, Tonk	Vacant
8.	Urmila Verma	ADJ No.4, Kota	ADJ, Bandikui (Dausa)	Madan Lal Bhati
9.	Raina Sharma	ACJ(JD)-MM No.4, Jodhpur Metropolitan	ACJ(JD)-MM No.2, Jodhpur Metropolitan	Akhilesh Kalyan
10.	Akhilesh Kalyan	ACJ(JD)-MM No.2, Jodhpur Metropolitan	ACJ(JD)-Metropolitan Mobile Magistrate, Jodhpur Metropolitan	Vacant
11.	Dharm Raj Meena	CJ(JD)-JM, Kumbhalgarh (Rajsamand)	ACJ(JD)-JM, Chittorgarh	Vacant
12.	Mukesh Kumar	CJ(JD)-JM, Bhinder (Udaipur)	ACJ(JD)-JM No.1 (South), Udaipur	Vacant

II

The services of **Shri Ganga Ram Moolchandani**, an officer in the District Judge Cadre, presently posted as Registrar (Writs), Rajasthan High Court Bench, Jaipur, are placed at the disposal of Hon'ble High Court for his posting on some other post.

III

Shri Ganga Ram Moolchandani, an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court, is hereby transferred / posted as **District & Sessions Judge, Bharatpur** with immediate effect vice **Shri Lal Singh Rao**.

IV

The services of **Shri Ravindra Kumar Maheshwari**, an officer in the District Judge Cadre presently posted as Additional District & Sessions Judge, Nimbahera (Chittorgarh), are placed at the disposal of Hon'ble the Chief Justice for his posting on some other post.

V

Shri Ravindra Kumar Maheshwari, an officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar (Classification), Rajasthan High Court Bench, Jaipur** with immediate effect vice **Shri Ashutosh Kumar**.

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. dated 23.11.1998.
2. In case successor takes over charge before issuance of posting order of the officer concerned, the later shall await his posting order at the same Headquarter.

BY ORDER,

REGISTRAR GENERAL

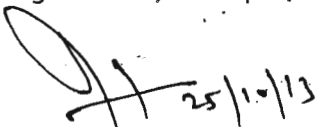
No.Esst.B2(v)1/2013/15756

Date : 25.10.2013

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges/P.O., all tribunals.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.


REGISTRAR GENERAL